## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

V. SVRESIT (Commit of testinony M. Ourm.

R. Kannom (crust-(PCS) fet.

Respondent

ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that the settlement process is in progress. They have proposed to pay an amount of Rs.28 lakhs in two instalments. Counsel for petitioner replied that it is not acceptable and is ready to make submissions on behalf of the petitioner. Counsel for respondent prayed time to make submissions in regard to the terms of compromise. Time extended finally at request. Put up on 14.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)